GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

STARRED QUESTION NO:402 ANSWERED ON:22.12.2014 REDEVELOPMENT PLAN FOR OIL WELLS Shekhawat Shri Gajendra Singh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Oil and Natural Gas Corporation (ONGC) is implementing Mumbai High Redevelopment Plan and if so, the details thereof;
- (b) whether ONGC has incurred any loss in this project and if so, the details thereof;
- (c) whether the Government has conducted any inquiry into this case and if so, the outcome thereof; and
- (d) the follow-up action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (INDEPENDENT CHARGE) (SHRI DHARMENDRA PRADHAN)

(a) to (d): A statement is laid on the Table of the House.

A STATAEMENT REFERRED TO IN REPLYTO PARTS(a) to (d) OF THE LOK SABHA STARRED QUESTION NO.402 RAISED BY SHRI GAJENDRA SINGH SHEKHAWATA, MP TO BE ANSWERED ON 22.12.2014 REGARDING REDEVELOPMENT PLAN FOR OIL WELLS. (a) : Yes Madam. Oil and Natural Gas Corporation Limited(ONGC) has under taken following schemes under Mumbai High Redevelopment Plan:

- i. Mumbai High North Redevelopment Phase-I (MHNRD Phase-I) completed.
- # Project envisaged installation of 4 well head platforms, 14 clamp-on structures and one process platform along with associated pipelines.
- # Scheme was originally approved in December 2000 and revised Feasibility Report was approved in January 2006. # The scheme has been completed in December 2006.
- ii. Mumbai High South Redevelopment Phase-I (MHSRD Phase-I) completed.
- # Scheme envisaged installation of 10 Well head platforms, 15 clamp-on structures and one process platforms along with associated pipelines & modifications.
- # Scheme was originally approved in October 2001 and revised Feasibility Report was approved in December 2005.
- # The scheme has been completed in May 2007.
- iii. Mumbai High North Redevelopment Phase-II (MHNRD Phase-II) completed.
- # Scheme envisages installation of 6 Well head platforms, along with associated pipelines & modifications.
- # Scheme was approved in January 2009. # Scheme has been completed in June 2014.
- iv. Mumbai High South Redevelopment Phase-II (MHSRD Phase-II) completed.
- #Scheme envisaged installation of 4 well head platforms (RS-12, RS-15, RS-16 & RS-17), 6 clamp- on structures, one Bridge connected Process Platform ICP-R, associated platforms modifications and creation of grid interconnectivity at 18 existing well, platforms for ESP installation.
- # Scheme was originally approved in October 2007. # Revised scheme was approved in May 2009. #Scheme has been completed in June 2014.
- v. Mumbai High North Redevelopment Phase-III (MHNRD Phase-III)- under execution: # MHNRD-III Scheme consists of five new well platforms, clamp on structure at N11 with associated modifications, scope related to providing DO (De-oxygenation) Tower at MNW platform, strengthening of NQD jacket members and 19 segments of submarine pipelines, removal of redundant facilities required as a result of integrity check & associated modifications on 12 existing platforms
- # Board has approved the scheme on 27-06-2014. Revised approval for the scheme was accorded on 13-08-2014. # Scheme is under execution.
- vi. Mumbai High South Redevelopment Phase-III (MHSRD Phase-III) under pre-tendering.
- # MHSRD Phase-Ill Scheme consists of installation of 3 new well platforms viz. RS-18, RS-20 and RS-21, 2 Clamp on Structures at RS-2 and RS-11, 15 segments of submarine pipelines and 1 segment of submarine cable and modification at 18 platforms. # Scheme was approved by ONGC Board on 14.11.2014. # Scheme is presently under pre-tendering stage.
- (b): No Madam.

(c): No Ma	dam.
(d): In view	of reply to (b) and (c) above, no follow up action is required.